

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 12855/2017

JANARDAN SINGH

Appellant(s)

VERSUS

CENTRAL COAL FIELDS LTD.

Respondent(s)

Date : 08-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. P. Srinivasan, Adv.
 Mr. Rajeev Maheshwaranand Roy, AOR

For Respondent(s)
 Ms. Heena Khan, Adv.
 Ms. Aishwarya Bhati, AOR

 Mr. A.K. Sharma, Adv.

 Mr. Ashtosh Kumar Sharma, Adv.
 Mr. Ankur Prakash, AOR

 Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the parties shall file the statement of case within the statutory period. After expiry of statutory period, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar